

(c) if so, what were the charges against this member of the Singhania House; and

(d) the reasons why the arrest warrant was withdrawn by the erstwhile Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGRAWAL): (a) to (d). An order of detention under Maintenance of Internal Security (Amendment) Ordinance, 1974 dated 21st November, 1974 was issued by Commissioner of Police, Calcutta, in respect of Shri Bharat Hari Singhania with a view to preventing him from acting in any manner prejudicial to conservation of foreign exchange. As Shri Singhania was not traceable, the detention order could not be executed against him. With the lapse of the said Ordinance on 18th December, 1974, the order of detention against Shri Singhania also lapsed. Thus, the detention order against Shri Bharat Hari Singhania was not revoked by the Central Government/State Government.

#### Reduction in Gap between Minimum and Maximum Income

2317. SHRI PURNA SINHA: Will the Minister of FINANCE be pleased to state:

(a) what steps are being taken by the Government to reduce the gap between minimum and maximum income to 1:10 progressively within the next nine years out of the anticipated ten years;

(b) what is according to the Government the ratio at the present moment between minimum and maximum incomes in India and what are the causes that are attributable to such a wide gap; and

(c) what steps are being taken by the Government to introduce legislation to ensure a fair wage as the minimum wage to every category of worker and to grant proportional benefits from the increase in productivity?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). The

Government of India have recently appointed a Study Group on Wages, Incomes and Prices which *inter alia* would consider the relevant criteria for determining the differential between minimum wage and maximum wage and whether the ratio between minimum and maximum wages should be uniform or could be different in different sectors. The Study Group's recommendations are expected to help Government in formulating a policy on Wages, Incomes and Prices. The Government would like to await the receipt of the report of the Study Group before formulating its views on the matter.

#### अफीम बोर्ड की स्थापना

2318. श्री चतुर्भुज : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार अफीम बोर्ड की स्थापना करने का है;

(ख) यदि हां, तो इसके सदस्यों के नाम क्या हैं और इसके उद्देश्य तथा कृत्य क्या हैं; और

(ग) क्या इस बोर्ड में सम्बन्धित क्षेत्रों के संसद सदस्यों को भी शामिल किया जायेगा ?

वित्त मंत्रालय में राज्य मंत्री (श्री सतीश अग्रवाल) : (क) जी, नहीं ।

(ख) और (ग) . प्रश्न नहीं उठते हैं ।

#### Amounts sanctioned for Rehabilitation of Goldsmiths

2319. SHRI C. K. JAFFER SHARIEF: Will the Minister of FINANCE be pleased to state:

(a) the details regarding the total amount of advance for the rehabilita-